

DIVISION BENCH
COURT - I

P-116

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/57(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS SRI CHANDRA PRAKASH MEHRA
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Mr. Debasish Chakraborti, Adv.] For the Financial Creditor

Mr. Snehasish Chakroborty, Adv.]

Mr. S.K. Tiwari, Adv.] For the Resolution Professional

Mr. Jayesh Choradia, Adv.]

Mr. Uday Narayan Mitra, RP]

Ms. Swastika Kumari, Adv.] For the Personal Guarantors

Ms. Divya Jagga, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. Copy of the Report by Resolution Professional has been served upon the Ld. Counsel for the Personal Guarantor yesterday. Response, if any, be filed within 10 days positively.
3. RP to file hard copy of this Report with the Registry during the course of the day.
4. Post the matter on **10/06/2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)